

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-65/2005/7232/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Malaya Deb,  
Presiding Officer/ Member,  
M.A.C.T., Nalbari

Dated Guwahati, the <sup>th</sup> 26 August, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT/N/273 dtd. 25.08.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 26.08.2022 till the morning of 30.08.2022**, has been granted. The in-charge District & Sessions Judge, Nalbari shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-65/2005/7233-34/A dated** , 26-08-2022

Copy to

1. The District & Sessions Judge, Nalbari.
2. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**